

National Company Law Tribunal

Allahabad Bench

CA NO. 189/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.12.2017

NAME OF THE COMPANY: Kirby Building systems India Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 230/232 of the companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	RAHUL AGARWAL	ADVOCATE	Applicant Company	Shubham Agarwal
2.	SHUBHAM AGARWAL	ADVOCATE		

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Sh. Rahul Agarwal alongwith Sh. Shubham Agarwal, Advocates for the applicants' company.

The case is fixed for order in the company application. The order in detail is recorded separately. The first stage motion petition/company application is allowed in terms of the detail order and accordingly stands disposed of.

Dated:27.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)

Sd—

H.P. Chaturvedi,
Member (Judicial)